

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 94 OF 2025**

IN THE MATTER OF:

News Item titled "18 Killed in blast at illegal coal mine in Meghalaya" appearing in The Hindu dated 06.02.2026

MEMO OF PARTIES (As Per ORDER DATED 06.02.2026)

News Item titled "18 Killed in blast at illegal coal mine in Meghalaya" appearing in The Hindu dated 06.02.2026

VERSUS

1. Chief Secretary, Government of Meghalaya,
Main Secretariat Building, Shillong, Meghalaya-793001
Email: cso-meg@nic.in (Respondent No.1)
2. Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.2)
3. Integrated Regional Office, Shilong, MoEF&CC,
Law-U-Sib, Lumbatngen,
Near MTC Workshop, Shillong-793021, Meghalaya
Email: moefro.shillong@gov.in (Respondent No.3)
4. Deputy Commissioner, East Jaintia Hills District,
Khliehriat-793200 Meghalaya
Email: dc-ejh-meg@gov.in (Respondent No.4)